05.01.2010

OA No. 158/2009

Mr. Laxmi Kant Sharma, Counsel for applicant.

Mr. V.S. Gurjar, Counsel for respondents.

Heard learned counsel for the parties.

Learned counsel for the applicant submits that he wants to withdraw this OA.

In view of what has been stated above, the applicant is permitted to withdraw this OA.

The OA is disposed of as having been withdrawn.

AHQ

दिनांक कि भादेशानुसार मेरी स्वास्थिति में दिनांक किए गरे।

Section Office (Judician)
caral Administrative Tribanal
Riper Bouch, JAIPUR

(1)/2010 (1)/2010